Central Administrative Tribunal
Principal Bench

RA 287/97
in
OA 2152/91
MA 2825/97

New Delhi this the 9 th day of December, 1997

Hon´ble Smt. Lakshmi Swaminathan, Member(J).
Hon´ble Shri R.K. Ahooja, Member(A).

Shri Mahipal Singh,
S/o Shri Gopi Ram,
R/o 3146, Jawhar Colony, NIT,   ... Applicant.
Faridabad (Haryana)

Versus

1.   Director of Printing,
      Ministry of Urban Development,
      Nirman Bhawan, ´B´ Wing,
      New Delhi.

2.   Manager,
      Government of India Press,
      Faridabad.

3.   Shri Davinder Singh,
      Mono Key Operator,

4.   Shri Sudershan Singh,
      Foreman.

(C/o Manager, Government of India Press,   ...Respondents.
Fardiabad (Haryana)

O R D E R (By circulation)
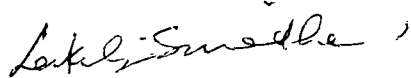
Hon´ble Smt. Lakshmi Swaminathan, Member(J).

We have carefully perused the Review Application and
the M.A.   for condonation of delay.   In the M.A.   for
condonation of delay, no sufficent reasons have been given
for condonation of delay as it is not even stated when the
applicant's counsel received the copy of the judgement of the
Tribunal dated 7.2.1997/ which has sent by the Registry on 13.2.97.
and when the applicant himself
received it.   The RA has been filed on 18.11.1997.   We,
therefore, reject the M.A. for condonation of delay.

2.   On perusal of the RA. we also find no merit in this application having regard to the provisions of Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 and Rule 17 of the CAT (Procedure) Rules, 1987. It is well settled law (See **Parsion Devi and Ors.** Vs. **Sumitri Devi & Ors.** (JT 1997(8) SC 480) that review proceedings have to be strictly confined to the ambit and scope of Order 47 Rule 1 CPC and it cannot be allowed to be an appeal in disguise and it is not permissible to rehear and correct a decision merely because the applicant feels that it is an erroneous decision in a review application. We, therefore, dismiss this review application both on the grounds of limitation and merit.

(R.K. Ahooja)   (Smt. Lakshmi Swaminatham)
Member(A)   Member(J)

SRD